RESOLUTION AGAINST THE COMMITTEE FOR REFORMS IN CRIMINAL LAWS

We, the undersigned citizens, having discussed the Committee for Reforms in Criminal Law, instituted by the Ministry of Home Affairs, Government of India ("the Committee"), to make recommendations for 'reforms' in the India Penal Code, 1860; the Code of Criminal Procedure, 1973; the Indian Evidence Act, 1872; and recently the Narcotic Drugs and Psychotropic Substances Act, 1985,

<u>Recall</u> that the Committee, its composition and terms of reference have already been widely critiqued by former judges, lawyers, activists, feminist and human rights organizations on a number of counts, of grave seriousness, yet the Committee has proceeded with its exclusionary process of online consultation,

<u>Highlight</u> that the country is reeling under the impact of the health and economic crisis related to the Covid-19 Pandemic, with the economy contracting by almost 23%, around 40 million job loss, and a huge spike in the number of vulnerable communities who are going hungry,

- 1. <u>Recognize</u> that criminal laws are being used to stifle dissent across the country, and citizens who express their democratic rights are being arrested and charged in multiple cases. At the same time, sexual violence against cis-gender women, queer, and trans* persons; caste atrocities on Dalit women; mob lynching of Muslims; and communal riots instigated by politicians and right wing groups, go unchecked by law enforcement;
- Reiterate that the composition of the Committee is dominated by members of the legal profession, and lacks diversity in terms of those communities that bear the brunt of criminal law - cisgender women, queer and trans* persons, religious minorities, Scheduled Castes and Scheduled Tribes, persons with disabilities, and persons from rural and urban working class communities.
- 3. <u>Further reiterate</u> that the Committee's consultation process is severely exclusionary. The mere publication of questionnaire on an online website calling for feedback is not a method of public consultation for reform in laws that touch every citizen's life. The Committee has not disclosed a plan of how it will consult with vulnerable communities that are disproportionately impacted by criminal law and not accessible via the internet.

- 4. <u>Express</u> serious concern that this undemocratic process, conducted in the name of law reform when so many citizens are struggling to sustain themselves in the Covid-19 crisis, will erode the legal rights have been won from centuries of struggles and movements.
- 5. <u>Demand</u> this Committee be disbanded, and call upon all fellow citizens to oppose this unrepresentative and undemocratic Committeeappointed in our names.

October 18, 2020

Signatories

- 1. Abir Neogy Activist
- 2. Amritananda Chakravorty-Advocate, New Delhi
- 3. Anita Pal-Social Worker
- 4. Archee Roy Teacher, Queer Feminist Activist
- 5. Ashwin Pantula Advocate
- 6. Debika Chakraborty Queer Feminist Activist
- 7. Indrani Kar IT Professional and Queer Feminist
- 8. Kakali Bhattacharjee Social Worker
- 9. Koyel Ghosh Queer Feminist Activist
- 10. Kolika Mitra Independent Researcher
- 11. Madhurima Ghosh Entrepreneur, Feminist Activist
- 12. Minakshi Sanyal Queer Feminist Activist
- 13. Neel Ghosh -Transperson Activist
- 14. Niharika Banerjea Teacher
- 15. Nilanjan Majumder Medical Laboratory Technologist
- 16. Nisha Biswas Activist
- 17. Poushali Basak -Researcher and Feminist Activist
- 18. Priyadarshini Mukherjee Writer and activist
- 19. Rajashri Dasgupta Independent Journalist and Researcher
- 20. Ranjita Biswas -Psychiatrist and Queer Feminist Activist
- 21. Reshmi Mukherjee Entrepreneur

- 22. Rukmini Banerjee Researcher
- 23. Sampa Dasgupta Social Worker
- 24. Shraddha Chatterjee Research Scholar
- 25. Shreosi Roy Dancer and identifies as queer feminist
- 26. Soma Marik Associate Professor of History
- 27. Srabasti Majumder Psychological Counselor, social worker, gender and sexuality rights activist
- 28. Sukanya Social Worker
- 29. Sumita Banerjee Queer activist, storyteller, traveller
- 30. Sutanuka Bhattacharya PhD research scholar